Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

	For election to. What Midwid (name of the House)
850	From Brahmpuz Constituency (Name of the Constituency)
Shan	abhunath yadar wife of Late Hando Yadar
Agod	5.2 years, resident of Chakki Lohna bida (mention full postal address), a candidate at the above
Election	t, do hereby solemnly affirm and state on oath as under:-
	out whichever is not applicable)
(1) I am	a candidate set up by
Inde	ependent candidate.
(2) Deta	alls of PAN and status of filing of Income tay return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self			
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5	Department 2			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1.19c. Sec 365, 504, 506 (51/7.310) P.S. Balliak, U.P. 2.7 (EC) 227/17-11.2013 PI- Simpi Didjaic - Buxar
(b)	Name of the court, Case No. and Date of order taking cognizance :	25M . Ballia . Onder elb 07.07.12 Case 2970/2010 , 227/13
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	N.P.

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N.A.		03	
(b)	Name of the Court(s). Case No. and			 -1	
	Date(s) of order(s).	N.A.			

21/00/10 21/00/10 24.8-17

(:)	Punishme 't in	nosec
1.0	1 (0010001101-0 1 111	thouse as

N.A.

(5) That I give herein below the details of the assets (movable and in movable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	7-12-57				
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	50000/PHB 36/SB1,20161 SB1,36102/- IDB1,4675 SB1, 400000 B01 Bihya		110	No	No
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.		Detail	attached		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Sand off	Delail	altaches	P	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	ill a miss	Dofail	altache-		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)		Detail	attached		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)		Dotail	attache	P	

Any other assets such as value			
(ix, Gross Total value	Defail	attached	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)		Detail	altached		
	Area (Total measurement in acres)				MET I	
	-Whether inherited property (Yes or NO)	100				
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase			- 1		
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	+				
ii)	Non-Agricultural Land Location(s) Survey number(s)		Deleit	allacher		
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
1 4	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
5	Any investment on the land by way of development, construction etc.	10-25				
	Approximate Current market		1	140		Ju-1 4
(ili)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	1. 140	Dotail	attache of		
	Built up Area (Total measurement in sq. ft.)				14	

1	V 'wher inherited property	I-As-V	T	-		T
1	('cs pr NO)		A THE PARTY		Pour november	A Comment of the Comm
	Daw of purchase in case of serr activitied property		To beautiful and	and the second		-
	Cust of property (in case of purchase) at the time of purchase	navyl 1	N Hall			
	Any Investment on the purperty by way of development, construction etc.	Pare				
	Approximate Current market value					
(iv)	apartments,) -Location(s) - Survey number(s)		Defail	attached	(GH Y)	
	Area (Total measurement in sq. ft.)				of a new	
	Built up Area (Total measurement in sq. ft.)				Day of the Land	
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase	-				
	Any Investment on the land by way of development, construction etc.	1.3.3		+		
	Approximate Current market value				h	
(v)	Others (such as interest in property)			-		
(vi)	Total of Current Market Value of (i) to (v) above					-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	e late	Polail	alladel	The state of	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	Ally other liability		1	T
	Grand total of liabilities			
(ii)	Dues to departments dealing with government accommodation	+ 32		
	Dues to departments dealing with supply of water			
	Dues to departments dealing with supply of electricity			
	Dues to departments dealing with supply of telephones/mobiles			1
	Dues to departments dealing with government transport (including aircrafts and loclicopters)			**
	Income Tax Dues		-	
- 1	Wealth Tax Dues	 		
	Service Tax, Dues			
	Municipal /Property Tax Dues			
	Sales Tax Dues	20100		-
	Any other dues			
	Grand total of all Govt. dues			

(7) Details of profession or occupation:	
a Self. Politician / Burnings	
b. Spouse Bursiness	-
(8) My educational qualification is as under: Majoriculation (Bihan School Examination board Visaramina month. Summander Des Voich Widelest Chok. Chock of Chick of Chock of C	1
(Give details of highest School / University education with full form of the certificate diploma degree course) (Name of the School /College/ University and the year in which the course was completed.)	

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	Chakki Lahna Ar Simi, Buxar
3.	Number and Name of the constituency and state	199, Breamhpur, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. Rastriya Janta Dol
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>▶</i> 1. <i>₽</i> .

	ourt (s) have taken cognizar	II.						
	win of						1.10	Almonie Stone
(a) Candidate			In	come Tax Retu	im filed	-	
							1199	the state of the s
(c) Dependents						-	
	Details	of Assets	and Lish	iliti	es in rupees		L	
	Description	Self	Spor	ise	Dependent-I	Depende	nt-II	Dependent-III
					Dependent-1	Depende	3110-11	Dependent-III
	Immovable Asset		1	-				
i)	Purchase Price and Development Cost of Immovable Property (Total Value)							
i)	Market Price of			V.				
	Liabilities		-	-		_		
	(i) Government dues (Total)							Transaction of
	(ii) Loans from Bank, Financial Institutions and others (Total)			-				and MI
(G	hest educational qualificative details of School / Univ	versity edu	cation wi	th fu	ill form of the c	certificate	/ diplo	ma/ degree
	(a (b) (c)	Moveable Asset (Total value) Immovable Asset) Purchase Price and Development Cost of Immovable Property (Total Value) i) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualifications (Give details of School / Univ	(a) Candidate (b) Spouse: (c) Dependents Details of Assets Description Self Moveable Asset (Total value) Immovable Asset) Purchase Price and Development Cost of Immovable Property (Total Value) i) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification: (Give details of School / University edu-	(a) Candidate (b) Spouse: (c) Dependents Details of Assets and Liab Description Self Spouse: Moveable Asset (Total value) Immovable Asset) Purchase Price and Development Cost of Immovable Property (Total Value) i) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification: (Give details of School / University education with	(a) Candidate (b) Spouse: (c) Dependents Details of Assets and Liabilitie Description Self Spouse Moveable Asset (Total value) Immovable Asset) Purchase Price and Development Cost of Immovable Property (Total Value) i) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification:	(a) Candidate (b) Spouse: (c) Dependents Details of Assets and Liabilities in rupees Description Moveable Asset (Total value) Immovable Asset) Purchase Price and Development Cost of Immovable Property (Total Value) i) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification: (Give details of School / University education with full form of the	(a) Candidate (b) Spouse: (c) Dependents Details of Assets and Liabilities in rupees Description Moveable Asset (Total value) Immovable Asset) Purchase Price and Development Cost of Immovable Property (Total Value) i) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification: (Give details of School / University education with full form of the sexification)	(a) Candidate (b) Spouse: (c) Dependents Details of Assets and Liabilities in rupees Description Self Spouse Dependent-I

VERIFICATION

I, the depor	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the
cont or mil	Allowing and belief, no part of it is laise and nothing material has been concealed there from I further
declare that	The state of the s

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

A CONTRACTOR OF THE CONTRACTOR		
Verified at	201	

DEPONENT

Note: 1. Affidavit should be filed intest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 The affidavit should be either typed or written legibly and nearly.

DETAILS OF INSURANCE POLICY IN THE NAME OF SHAMBHU NATH YADAV

COMPNAY NAME	AMOUNT OF POLICY	Land James March	AMOUNT OF PREMIUM	POLICY TERM	SPOUSE	DEPEND
RELIANCE LIFE INSURANCE	2500000/-	52090921	147648.43/-	20 YEARS	NO	NO
LIC	1000000/-	516492148	36275/-	20 YEARS	NO	NO

DETAILS OF JEWELLERY POSSESED BY MANSA DEVI W/O-SHAMBHU NATH YADAV

TYPE OF ORNAMENT	SELF	SPOUSE	DEPENDENT	DEPENDENT	DEPENDENT
CHURI	NO	51000/-(20 Gram.)	NO	NO	NO
EAR RING	NO	18900/-(07Gram.)	NO	NO	NO
PAYAL	NO	4000/-(10Gram.)	NO	NO	NO

DETAILS OF MOTOR VECHILE

TYPE OF VECHILE	REGISTRATION NO.	YEAR OF PURCHASES	PRICE AT THE TIME OF PURCHASES	SELF	SPOUSE	DEPENDE
FORCE	BR-01-PD-3627		1345000/-	I HOUSE	NO	NO
QUALIS	JH-05-B-4081	2006	300000/- SECOND HAND	SHAMBHU NATH YADAV	NO	NO
TRACTOR	BR-03-K-4580	29-08-2013	412000/-	SHAMBHU NATH YADAV	NO	NO
TRACTOR	BR-03-D-3632	09-08-2008	385000/-	SHAMBHU NATH YADAV	-	NO
OIL TANKER	BR-01-GA-9218	2013	3 550000/-	NO	MANSA DEVI	NO

2122 210 MU124

DETAILS OF IMMOVABLE ASSETS OF SHAMBHU NATH YADAV

DESCRIPTION	AREA	COST OF THE LAND AT THE TIME OF PURCHASES	APPROXIMA TE CORRENT MARKET VALUE	DATE OF PURCHASES	
	AG	RICULTURAL LAND		10000	
MAUZA KHARHATAND TAUFIR KHATA NO.129,13,98,64,119 THANA NO-503	2.97 Acre.	1785000/-	1785000/-	11/7/2014 03/07/2014 04/08/2014 13/11/2014	
MAUZA DUBALI KHATA NO.107,71,124 THANA NO-75	1.26 Acre	847000/-	847000/-	08/10/2014 05/04/2013 23/08/2013 21/01/2014	
MAUZA BAZIRPUR NAGARPALIKA BALLIHA	7.315 Acre.	450000/-	450000/-	26/02/2014	
	NON	AGRICULTURAL LAND			
MAUZA KHARHATAND TAUFIR KHATA NO.53,64,13,58,60 THANA-503	262740 SQF	2053000/-	26100000/- (TWO CRORE SIXTY ONE LACKS)	23/06/2009	
MAUZA DUBALI KHATA NO.107 THANA NO-75	281313 SQF	1519000/-		25/05/2009 11/05/2009 18/07/2008	

9122 NON 1124

DETAILES OF BANK BALANCE

NAME OF BANK	BRANCH	A/C NO-	SELF BALAN	SPOUSE	DEPENDENT
PNB	DUMRI	1547000100021710	50000/-	NO	NO
SBI	PATNA	20324811015	420 369/-		
SBI	PATNA	10839449119	2061/-	NO	NO
IDBI	BUXER	1539104000114820	96102/-	NO	NO
SBI	BIHIYA	31479887542	4675/-	NO	NO
BOI	BIHIYA	38000861	200000/-	NO	NO
BOI	BIHIYA	4.60145E+14	NO	377480/-	NO

DESCRIPTIO	SELF	SPOUSE	DEPONDANT
ANY OTHER ASSETS SUCH AS VALUE OF CLAIMS/INTREST	1. PROPERITER OF SONE BRICKS & GODAM CHAKKI LAHNA,SIST BUXER 2.N.P.RIFIL	CAPITAL INVESTED IN PREMA # SONS FILLING STATION.SHE IS PARTNER OF 49%.1400000/- (FOURTEEN LACK) VALUE	NO